

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'SMC' BENCH, KOLKATA
[Before Shri J. Sudhakar Reddy, Accountant Member]**

**I.T.A. No. 2575/Kol/2019
Assessment Year: 2015-16**

***Attivo Economic Zones Pvt. Ltd.....Appellant
[PAN: AABCG 0412 G]***

Vs.

ITO, Ward-11(3), Kolkata.....Respondent

Appearances by:

Sh. Ankur Kishan Puria, AR, appeared on behalf of the Assessee.

Sh. Jayanta Khanra, JCIT, Sr. DR, appeared on behalf of the Revenue.

Date of concluding the hearing : February 27th, 2020

Date of pronouncing the order : March 13th, 2020

ORDER

Per J. Sudhakar Reddy, AM:

This is an appeal filed by the assessee directed against the order of the Commissioner of Income Tax (Appeals)-17, Kolkata ['CIT(A)' for short] dated 09.09.2019 u/s 250 of the Income Tax Act, 1961 ('the Act' for short) for AY 2015-16.

2. After hearing rival contentions, I find that the assessee has raised certain additional grounds of appeal before the ld. CIT(A). The additional ground of the appeal reads as follows:

"1.0 That on the facts and in circumstances of the case and without prejudice to Ground No. 2, the A.O should have granted deduction towards corresponding interest expenses of borrowings utilized wholly and exclusively for earning interest on deposits u/s 57(iii) of the IT Act,1961.

2.0 That the appellant craves leave to add, amend, modify, rescind, supplement, or alter the Ground stated here in above, either before or at the time of hearing of this appeal."

3. This has not been disposed off by the ld. CIT(A) on merits.

4. Under these circumstances, I set aside the matter to the file of the ld. CIT(A) for *de novo* adjudication of the case.

5. In the result, the appeal of the assessee is allowed for statistical purposes.

Kolkata, the 13th March, 2020.

Sd/-
[J. Sudhakar Reddy]
Accountant Member

Dated: 13.03.2020

Bidhan

Copy of the order forwarded to:

1. ***Attivo Economic Zones Pvt. Ltd., Vishwakarma Building, 86C, Topsia Road (South), Kolkata-700 046.***
2. ***ITO, Ward-11(3), Kolkata.***
3. CIT(A)-17, Kolkata. (sent through e-mail)
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata. (sent through e-mail)

True copy

By order

Assistant Registrar
ITAT, Kolkata Benches